

1166/87 (7)

29.5.90

Hon. Mr. J. C. Jain. A.M.

Hon. Mr. J. P. Sharma. J.M.

None present for the
applicant/petitioner even though
case was listing ^{and} for hearing for
today in the presence of the learned
counsel for the applicant. Shri.
S. Verma advocate for respondents No 1 & 2.
None present for respondent No-3.

The transferred application
is dismissed ~~and~~ ^{for} default and ~~and~~ ^{for}
prosecution.

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J.M.

C. M.
A.M.